## GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

#### **LOK SABHA**

## UNSTARRED QUESTION NO. 69 TO BE ANSWERED ON 29.11.2021

#### **FUNDS UNDER NCLP**

69. DR. HEENA GAVIT:

SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:

SHRI UNMESH BHAIYYASAHEB PATIL:

DR. SHRIKANT EKNATH SHINDE:

DR. SUJAY RADHAKRISHNA VIKHE PATIL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the funds sanctioned, allocated and utilized under the National Child Labour Project (NCLP), State/ UT wise particularly in Maharashtra during the last three years and the current year;
- (b) the details of beneficiaries of PENCIL (Platform for Effective Enforcement for No Child Labour) which had been created under the NCLP scheme;
- (c)the data of web visits on PENCIL (Platform for Effective Enforcement for No Child Labour) which had been created under the NCLP scheme;
- (d)the data of adolescent children rescued from hazardous work situations; and
- (e)whether the Government is able to raise awareness amongst the target communities and the other stakeholders regarding child labour about the functionality of NCLP?

#### **ANSWER**

# MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a): The Grant-in-Aid released during 2017-18 to 2020-21 under the National Child Labour Project (NCLP) Scheme, State-wise including Maharashtra is at Annexure-I.

- (b): The details of beneficiaries of PENCIL (Platform for Effective Enforcement for No Child Labour) under the NCLP scheme is at Annexure-II.
- (c): The total number of web visits as on 24.11.2021 on PENCiL (Platform for Effective Enforcement for No Child Labour) by PENCiL registered users is 85,23,763.
- (d): As per data available on PENCiL portal as on 24.11.2021, 1151 number of adolescents in the age bracket of 14 to 18 years have been withdrawn from work.
- (e): The Ministry carries out public awareness about child labour through its website and various social media handles. In addition, District Project Society also carries out the awareness programme for which funds are provided by Ministry of Labour & Employment.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 69 FOR 29.11.2021 BY DR. HEENA GAVIT, SHRI DHAIRYASHEEL SAMBHAJIRAO MANE,SHRI UNMESH BHAIYYASAHEB PATIL,DR. SHRIKANT EKNATH SHINDE,DR. SUJAY RADHAKRISHNA VIKHE PATIL, REGARDING 'FUNDS UNDER NCLP'

## Grant Released under NCLP Scheme State-wise during the last four years 2017-18 to 2020-21:

(Rs. in lakh)

Sl. No.	Name of State	2017-18	2018-19	2019-20	2020-21
1.	Andhra Pradesh	298.12	309.46	202.68	306.29
2.	Assam	460.30	1109.45	198.28	49.64
3.	Chhattisgarh	4.00	0	0	0
4.	Gujarat	112.26	99.41	154.31	61.36
5.	Haryana	123.13	234.66	191.77	116.83
6.	Jammu & Kashmir	0	56.14	0	32.48
7.	Jharkhand	280.14	0	274.54	177.42
8.	Karnataka	100.53	184.23	127.38	82.74
9.	Madhya Pradesh	687.37	514.34	491.67	363.41
10.	Maharashtra	1338.84	106.19	998.70	931.49
11.	Nagaland	74.07	0	4.00	0
12.	Odisha	106.40	138.62	188.57	115.16
13.	Punjab	322.33	256.88	282.35	206.41
14.	Rajasthan	179.06	319.46	281.40	124.19
15.	Tamil Nadu	749.67	878.53	811.44	482.00
16.	Telangana	323.29	204.56	132.11	152.86
17.	Uttar Pradesh	1176.15	1420.72	759.66	433.83
18.	Uttarakhand	36.62	0	32.64	0
19.	West Bengal	2227.20	1896.90	2503.72	463.37

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 69 FOR 29.11.2021 BY DR. HEENA GAVIT, SHRI DHAIRYASHEEL SAMBHAJIRAO MANE,SHRI UNMESH BHAIYYASAHEB PATIL,DR. SHRIKANT EKNATH SHINDE,DR. SUJAY RADHAKRISHNA VIKHE PATIL, REGARDING 'FUNDS UNDER NCLP'.

### **Beneficiaries on PENCIL (Platform for Effective Enforcement for No Child Labour)**

Sl. No	State/UTs	Number of Beneficiaries		
1	Andhra Pradesh	6585		
2	Assam	11168		
3	Bihar	1458		
4	Gujarat	951		
5	Haryana	3216		
6	Jharkhand	6875		
7	Karnataka	1478		
8	Madhya Pradesh	13083		
9	Maharashtra	22741		
10	Nagaland	2203		
11	Odisha	2588		
12	Punjab	6611		
13	Rajasthan	3546		
14	Tamil Nadu	13988		
15	Telangana	4119		
16	Uttarakhand	137		
17	Uttar Pradesh	24073		
18	West Bengal	38792		

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